

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

O.A.No.2103/93

Date of decision: 06.10.93

Sh. Budani & Another Applicants
versus
Union of India & Ors. Respondents

Coram:-

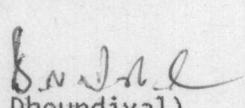
The Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman
The Hon'ble Mr. B.N. Dhoundiyal, Member(A)

For the applicant : Ms. Bharti Sharma, proxy counsel
for Mrs. Rani Chhabra, counsel

JUDGEMENT(ORAL)

(delivered by Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman)

The learned proxy counsel for the applicant does
not press for this application. Accordingly, the O.A. is
dismissed as not pressed.


(B.N. Dhoundiyal)

Member(A)


(S.K. Dhaon)

Vice-Chairman

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